

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 8534 OF 2011
(Arising out of SLP(C) No.6034/2011)

SRIKANT D. SHITOLE & ORS.

Appellant(s)

:VERSUS:

AZAD AHMED GULAM AHMED & ORS.

Respondent(s)

O R D E R

Leave granted.

We have heard the learned counsel for the parties. The civil appeal bearing No.1205/2010 is pending in the High Court of Judicature at Bombay. We request the High Court to decide the said appeal as expeditiously as possible.

Meanwhile, the ad-interim injunction order granted by the High Court on 1.12.2010 is vacated and the appeal is accordingly disposed of.

.....J
(DALVEER BHANDARI)

.....J
(DEEPAK VERMA)

New Delhi;
October 10, 2011.